CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001 Ph: 23753942, Fax-23753923

Petition No. 354/GT/2014 Date: 26/08/2016

To

Chief Engineer (Commercial), Damodar Valley Corporation DVC Towers, VIP Road Kolkata - 700054

Sir,

Subject: - **Petition No. 354/GT/2014** -Approval of tariff of Maithon Hydel station Unit I to III for the period from 1.4.2014 to 31.03.2019.

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.9.2016:-

- 1. Certificate to the effect that all assets of the gross block as on 1.4.2014 are in service. In case any asset has been taken out from service, the same should be indicated along with the date of putting the asset in use, the date of taking out the asset from service.
- 2. Additional information/clarification on the following additional capitalization claimed:

SI No	Particulars	Regulation Claimed	Add Cap (in Rs lakh)	Query
	2014-15			
1	Replacement of 33 kV switchyard age old equipments (VCB, Isolator, Numerical Relay, CT, Lightning arrestor)	14 (3)(vii)	2.20	Technical proof/Documentary evidence supporting the same Provide the obsolescence certificate. Claimed for which unit
2	Sump pump with motor and panel replacements 2 nos. (Ph-I)	14 (3)(vii)	50.00	Technical proof/Documentary evidence supporting the same Claimed for which unit
3	Renovation/installation of fire fighting system for MHS underground (Ph-I)	14(3)(iii)	50.00	Technical proof/Documentary evidence supporting the same Provide the obsolescence certificate.

SI No	Particulars	Regulation Claimed	Add Cap (in Rs lakh)	Query
				Claimed for which unit
	2015-16			
4	Replacement of 33 kV switchyard age old equipments (VCB, Isolator, Numerical Relay, CT, Lightning arrestor)	14 (3)(vii)	2.50	Technical proof/Documentary evidence supporting the same Provide the obsolescence certificate. Claimed for which unit
5	Sump pump with motor and panel replacements 2 nos. (Ph-I)	14 (3)(vii)	40.00	Technical proof/Documentary evidence supporting the same Provide the obsolescence certificate. Claimed for which unit
6	Renovation/installation of fire fighting system for MHS underground (Ph-I)	14(3)(iii)	50.00	Technical proof/Documentary evidence supporting the same Provide the obsolescence certificate. Claimed for which unit
	2016-17			
7	Replacement of 33 kV switchyard age old equipments (VCB, Isolator, Numerical Relay, CT, Lightning arrestor)	14 (3)(vii)	15.30	Technical proof/Documentary evidence supporting the same Provide the obsolescence certificate. Claimed for which unit

In case the above said information is not filed within the specified date, the petition shall be heard and disposed on the basis of the information available on record.

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Sd/-(B. Sreekumar) Deputy Chief (Legal)